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| (1) Statement No. XXXVIII—Eighth Session, 1969 | Fourth Lok Sabha |
| (2) Statement No. XXXIX—Second Session, 1971 | |
| (3) Statement No. XVII—Third Session, 1977 | Fifth Lok Sabha |
| (4) Statement No. XX—Fourth Session, 1978 | } Sixth Lok Sabha |
| (5) Statement No. XIV—Fifth Session, 1978 | |
| (6) Statement No. XVI—Sixth Session, 1979 | |
| (7) Statement No. XV—Seventh Session, 1979 | |
| (8) Statement No. VI—Eighth Session, 1979 | |
| (9) Statement No. IV—First Session, 1980 | |
| (10) Statement No. III—Second Session, 1980 | } Seventh Lok Sabha |
| (11) Statement No. II—Third Session, 1981 | |
| (12) Statement No. III—Third Session, 1980 | |
| (13) Statement No. IV—Third Session, 1980 | |
| (14) Statement No. V—Third Session, 1980 | |

[Placed in Library. See No. LT-1367/80]

REVIEW AND ANNUAL REPORT OF MADHYA PRADESH FOREST DEVELOPMENT CORPORATION, LTD., BHOPAL, FOR 1977-78, AND ANNUAL REPORT AND REVIEW ON CENTRAL WAREHOUSING CORPORATION, NEW DELHI FOR 1979-80

THE MINISTER OF AGRICULTURE AND RURAL RECONSTRUCTION AND IRRIGATION (SHRI BIRENDRA SINGH RAO):

I beg to lay on the Table:

(1) A copy each of the following papers (Hindi and English versions) under section 619A of the Companies Act, 1956:—

(i) Review by the Government on the working of the Madhya Pradesh State Forest Development Corporation Limited, Bhopal, for the year 1977-78.

(ii) Annual Report of the Madhya Pradesh State Forest Development Corporation Limited, Bhopal, for the year 1977-78 along with the Audited Accounts and the Comments of the Auditor General thereon.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-1368/80].

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Central Warehousing Corporation, New Delhi, for the year 1979-80 along

with the Accounts and the Audit Report thereon, under sub-section (11) of section 31 of the Warehousing Corporation Act, 1962.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Central Warehousing Corporation, New Delhi for the year 1979-80.

[Placed in Library. See No. LT-1369/80].

SUPPLEMENT STATEMENT OF ACCOUNTS TO ANNUAL REPORT OF BETWA RIVER BOARD FOR 1978-79

THE MINISTER OF STATE IN THE MINISTRY OF IRRIGATION (SHRI Z. R. ANSARI)
I beg to lay on the Table:—

(1) A copy of the Supplement Statement of Accounts (Hindi and English versions) to the Annual Report of Betwa River Board, Jhansi, for the year 1978-79, under sub-section (1) of section 15 of the Betwa Board Act, 1976.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the Supplement.

[Placed in Library. See No. LT-1370/80].

NOTIFICATIONS UNDER CUSTOMS ACT CENTRAL EXCISE RULES AND INCOME-TAX ACT, ETC.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE

(SHRI SAWAI SINGH SISODIA):
On behalf of Shri Maganbhai Barot,
I beg to lay on the Table:—

(1) A copy each of the following Notifications (Hindi and English versions) under section 159 of the Customs Act, 1962:—

(i) GSR 503(E) to 505(E) published in Gazette of India dated the 29th August, 1980 together with an explanatory memorandum regarding withdrawal of customs duty exemption on aluminium and fixation of additional duty on aluminium wire rods/ingots.

(ii) GSR 531(E) and 532(E) published in Gazette of India dated the 9th September, 1980 together with an explanatory memorandum regarding exemption to aluminium wire rods/ingots from the whole of the basic customs duty and exemption to aluminium wire rods/ingots from auxiliary duty of customs.

(iii) GSR 1019 published in Gazette of India dated the 4th October, 1980 containing corrigendum to Notification No. GSR 711 (E) dated the 2nd August, 1976.

(iv) GSR 585(E) to 587(E) published in Gazette of India dated the 16th October, 1980 together with an explanatory memorandum regarding rate of basic customs duty on certain varieties of plastic raw materials, effective rate of basic customs duty on Polyvinyl chloride resins and auxiliary duty of customs on low density and medium density polyethylene moulding powder and granules.

(v) GSR 621(E) to 624(E) published in Gazette of India dated the 1st November, 1980 together with an explanatory memorandum rescinding Notification Nos. 6-Customs and 8-Customs dated the 5th January, 1979, rate of basic customs duty on Ordinary viscose staple fibre and

viscose tow, exemption from basic customs duty on certain types of viscose staple fibre and viscose tow and exemptions from auxiliary duty of customs in respect of all types of viscose staple fibre and tow.

(vi) GSR 637(E) and 638(E) published in Gazette of India dated the 11th November, 1980 together with an explanatory memorandum regarding levy of additional duty on imported impregnated filter paper.

(vii) GSR 653(E) published in Gazette of India dated the 14th November, 1980 together with an explanatory memorandum revising the tariff values on almonds, raising and dates when imported into India

[Placed in Library. See No. LT-1371/80].

(2) A copy of Notification No. GSR 625(E) (Hindi and English versions) published in Gazette of India dated the 1st November, 1980 together with an explanatory memorandum regarding fixation of basic duty of excise on ordinary viscose staple/tow, issued under the Central Excise Rules, 1944. [Placed in Library. See No. LT-1372/80].

(3) A copy of the Income-Tax (Seventh Amendment) Rules, 1980 (Hindi and English versions) published in Notification No. S.O. 882(E) in Gazette of India dated the 1st October, 1980, under section 296 of the Income-tax Act, 1961. [Placed in Library. See No. LT-1373/80].

(4) A statement (Hindi and English versions) correcting number of a notification published in Gazette of India dated the 18th July, 1980 from GSR 435(E)* to GSR 436(E). [Placed in Library. See No. LT-1374-80].

*The Notification was laid on the Table of Lok Sabha on the 25th July, 1980.